

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3120  
ANSWERED ON:08.12.2009  
SCHEME FOR DROUGHT  
Singh Baba Shri K.C.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has formulated any scheme to provide relief to the drought affected farmers;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): It is primarily the responsibility of the State Governments concerned to take necessary remedial measures in the wake of natural calamities including drought. The Government of India supplements the efforts of the States with financial and logistic support. There is ready availability of funds with the States under the Calamity Relief Fund (CRF) to take immediate necessary remedial measures. The Government of India and State Governments concerned contribute to CRF in the ratio of 3:1. If additional assistance over and above CRF is required to deal with natural calamities of severe nature, the same is considered from the National Calamity Contingency Fund (NCCF) in accordance with an established procedure of submission of Memorandum for assistance from NCCF by the State Government. Assistance provided from CRF/NCCF includes farmers affected by drought.